

इसी के नतीजे के तौर पर यह हुआ।
जैसे जरा भी ऐतराज नहीं है अगर क्या
प्रसंग मुकजी के बारे में एन्क्वायरी हो ...

[श्री एम. محمد بخشی - مدبر]
سوال یہ ہے کہ اتنا ہی ملی تھا
لوگوں کے ذہنوں کو انسائٹ کرنے کے
لیے - چنانچہ اس کے نتیجے کے طور
پر یہ ہوا - مجھے دیا بھی اعتراض
نہیں ہے اگر شہاما پرساد مکرچی کے
بارے میں انٹرویو ہو۔

MR. SPEAKER: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

हिन्दी में विधेयकों का सुरक्षापत्र

*243 श्री प्रकाश शीर साहिबी : क्या
गृह-वर्ष यंकी 13 दिसम्बर, 1967 के
सांशकित प्रश्न संख्या 637 के उत्तर के
सम्बन्ध में गृह-वर्ष की कृपा करेंगे कि :

(क) क्या संसद में गृह विधेयकों
को हिन्दी में सुरक्षापत्र बनाने के सम्बन्ध
में कोई निर्णय लिया जाया है ; और

(ख) यदि नहीं, तो इस सम्बन्ध में
विशेष के क्या कारण हैं ?

गृह-कार्य-सम्बन्ध में राज्य सभा (की
विचार-व्यवस्था बुकल) : (क) मामला अभी
विचाराधीन है ।

(ख) यह महत्वपूर्ण विषय है और
इस प्रस्ताव के विभिन्न पहलुओं पर सावधानी
से विचार करना आवश्यक है ।

India Office Library, London

*244. SHRI BABURAO PATEL: Will
the Minister of EDUCATION be
pleased to state:

(a) whether the U.K. Government
have finally set up the proposed tri-
bunal to divide the contents of the
India Office Library in London bet-
ween India and Pakistan;

(b) if so, the names of the mem-
bers of the tribunal;

(c) if the reply to part (a) above
be in the negative the reasons for
the delay in appointing the tribunal;
and

(d) the steps Government are
taking to solve this problem?

THE MINISTER OF EDUCATION
(DR. TRIGUNA SEN): (a) No, Sir.

(b) Does not arise.

(c) and (d). The terms of refer-
ence of the proposed Tribunal have
not yet been agreed upon by all con-
cerned. While the Government of
India have agreed to the proposal of
the Government of the U.K. regard-
ing the system of law to be applied
by the Tribunal for the settlement of
the question, the decision of the
Pakistan Government on this issue is
still awaited. The need for an early
settlement of the question was point-
ed out to the British Secretary of
State for Commonwealth Affairs in
December, 1967. The U.K. Govern-
ment are continuing their efforts to
get the reply of the Pakistan Gov-
ernment.

Note

*246. SHRI HIMATSINGKA: Will
the Minister of HOME AFFAIRS be
pleased to state:

(a) whether the Prime Minister
visited the border areas of NEFA in
December, 1967;

(b) if so, whether she studied the
question of abolishing the inner-line
control arrangement preventing social
intercourse of the NEFA people with
those of the surrounding areas of
Assam; and

(c) if so, the decision taken by
Government on this issue in the light
of her latest visit?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AF-
FAIRS (SHRI VIDYA CHARAN
SHUKLA): (a) Yes Sir. Some places
in the border region of NEFA were
visited by the Prime Minister in
December last.

(b) All important matters were considered and examined:

(c) There is no proposal to withdraw the Innes Line arrangement. According to the present procedure there is no restriction on the movement of the people of Nefa to the plains but plains people have to take permits before they enter Nefa for reasons of security.

Buddhist Tourists

*248. SHRI CHENGALRAYA NAIDU: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Tourist Department was proposing to launch a package programme for attracting Buddhist tourists to India;

(b) whether it is also a fact that Government are contemplating a special scheme to attract Buddhist tourists to Nalanda, Sanchi and other places of Buddhist interests;

(c) if so, the details thereof; and

(d) when the scheme is likely to be implemented.

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Yes, Sir.

(b) The package programme mentioned at (a) above will cover Nalanda, Sanchi and other selected places of Buddhist interest.

(c) Accommodation facilities already exist at Bodh Gaya, Sanchi, Kushinagar and Ajanta. These will be further expanded and improved during the Fourth Plan period. A Tourist Shala is under construction at Rajgir and a chair-lift is also being installed to carry pilgrims up the Ratnagiri hill.

Details of the schemes to provide additional facilities at these places and at other places of Buddhist interest have yet to be finalised.

(d) During the Fourth Five Year Plan period.

John Smith's Book 'I was a CIA Agent'

*249. SHRI C. K. CHAKRAPANI:
SHRI BHOGENDRA JHA;
SHRI K. ANIRUDHAN;
SHRI JYOTIRMOY BASU;
SHRI UMANATH;
SHRI DEVEN SEN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have gone through the communist party publication "I was a CIA agent in India" by John Smith;

(b) whether each and every case mentioned in the book has been investigated thoroughly;

(c) if so, by whom and when; and

(d) whether any report has been received?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) Yes, Sir.

(b) to (d). On an examination of its contents, no action has been considered necessary.

Crimes in Delhi

*250. SHRI P. RAMAMURTI:
SHRI K. ANIRUDHAN;
SHRI GANESH GHOSH;
SHRI MOHAMMAD ISMAIL;
SHRI K. RAMANI;
SHRI BEDABRATA BARUA;
SHRI Y. A. PRASAD;
SHRI R. R. SINGH DEO;
SHRI SHIV KUMAR SHASTRI;
DR. SURYA PRAKASH PURI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there was an increase in crime in Delhi in 1967 as compared to 1966;

(b) if so, the total number of murders, kidnappings and stabbing cases, that took place in 1967; and

(c) the action taken by Government to check such crimes?